

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
STARRED QUESTION NO. : 415
(TO BE ANSWERED ON THE 31st March 2022)

DRONE SCHOOLS

415. SHRI CHANDRA SEKHAR SAHU
SHRI GIRISH BHALCHANDRA BAPAT

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has approved Remote Pilot Training organisation or drone schools across the country and proposes for more such organisations in near future;**
- (b) if so, the details thereof along with the criteria fixed for their approval;**
- (c) whether the Government has invited applications from drone industry for Production Linked Incentive;**
- (d) if so, the details thereof;**
- (e) the details of the applications received and those found fit for incentive so far; and**
- (f) the details of investments the Government proposes in this sector and employment opportunities likely to be generated therefrom in the country?**

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (f): A statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question no 415 due for answer on 31 March 2022.;; ; (a) and (b) Approval for establishing a Remote Pilot Training Organisation (RPTO) is granted as per Rule 39 of the Drone Rules, 2021. Any person who intends to obtain the authorisation to establish a RPTO shall submit an application to the Director General of Civil Aviation in Form D5 on the Digital Sky Platform, along with the specified fees. As on 22nd March 2022, 18 Remote Pilot Training Organisation have been set up by entities under Government or private ownership. The State-wise list of RPTOs is at Annexure.;; ; (c) to (e) The Production-Linked Incentive (PLI) scheme for drones and drone components has been notified on 30th September 2021 to promote the manufacturing of drones and drone components in India. On 10th March 2022, the Ministry of Civil Aviation has released the application form for the PLI scheme for drones and drone components. As on 22nd March 2022, one application has been received for the PLI scheme for drones and drone components. Last date for submission of application forms is 31st March 2022. ; ; (f) The Drone Rules, 2021, PLI scheme and the drone import policy may help to foster the domestic drones and drone components manufacturing industry with an investment of over INR 5,000 crore over the next three years. The annual sales turnover of the drone manufacturing industry may grow from INR 60 crore in 2020-21 to over INR 900 crore in FY 2023-24. The drone manufacturing industry is expected to generate over 10,000 jobs over the next three years.

Annexure**Statement in reply to Lok Sabha Starred Question No. 415 for answer on 31st March, 2022**

S No	State	Location	Name of the approved training organisation
1	Gujarat	Ahmedabad	SanskardhamCampus
2	Haryana	Gurugram	Drone Destination Pvt. Ltd.
3	Haryana	Bahadurgarh	Ganpati Aviation Solutions LLP
4	Haryana	Gurugram	Government Aviation Training Institute
5	Haryana	Gurugram	Indira Gandhi RashtriyaUranAkademi
6	Himachal Pradesh	Shahpur	Indira Gandhi RashtriyaUranAkademi
7	Jharkhand	Jamshedpur	Alchemist Aviation Pvt. Ltd.
8	Karnataka	Bengaluru	Indira Gandhi RashtriyaUranAkademi
9	Madhya Pradesh	Gwalior	Indira Gandhi RashtriyaUranAkademi, MITS Gwalior
10	Maharashtra	Pune	DroneAcharya Aerial Innovation Pvt. Ltd.
11	Maharashtra	Pune	PBC's Aero Hub
12	Maharashtra	Baramati	Redbird Flight Training Academy Pvt. Ltd.
13	Maharashtra	Mumbai	The Bombay Flying Club
14	Telangana	Secunderabad	FlytechAviation Academy
15	Telangana	Hyderabad	Telangana State Aviation Academy
16	Tamil Nadu	Chennai	CASR Anna University
17	Uttar Pradesh	Aligarh	Ambitions Flying Club Pvt. Ltd.
18	Uttar Pradesh	Aligarh	Pioneer Flying Academy Pvt. Ltd.